

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/454/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : GRAHAM FIRTH STEEL PRODUCTS INDIA PVT LTD

NAME OF THE RESPONDENT(S) : HYDRO CARBON CHAINS PVT LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the sides and put up a note regarding the delivery of the notice. Put up on 30.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc